

Securities Appellate Tribunal

INTHECOURTOF/CORAM:HON'BLEJS. TARUNAGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :25/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION2511-AT11A.M.

596-ADMISSION-COURT CODE-ALLIED DIRECTIONS- AT 11.05 A.M.

1	SEBI Appeal	863/2022	ALLIED FINANCIAL SERVICES PVT. LTD.	Filfox Law Group
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Vs.
NSEIL and Anr.

Sub Matter : Misc. Application/0001543/2022

Misc. Application	1543/2022	ALLIED FINANCIALSER.PVT.LTD. AND ANR.-ADDL.DOCUMENT
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Vs.
NSEIL and Anr.

(Main Matter Number :SEBI Appeal/0000863/2022)

967-ADMISSION-COURT CODE-WISHWORTH-AT11.07AM

2	SEBI Appeal	917/2022	MR. DHEERAJ KAPOOR	ABHISHEK MISHRA, CS
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Vs.
SEBI

218-ADMISSION-CODE-KELVIN-AT11.09AM

3	SEBI Appeal	944/2022	Chandrika Dharmendra Sanghvi	R V Legal
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Vs.
SEBI

Sub Matter : Misc. Application/0001452/2022

4	SEBI Appeal	945/2022	Chandrika Dharmendra Sanghvi	R V Legal
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Vs.
SEBI

Sub Matter : Misc. Application/0001453/2022

Sub Matter : Misc. Application/0001454/2022

5	SEBI Appeal	946/2022	Geeta Bharat Sanghvi	R V Legal
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Vs.
SEBI

Sub Matter : Misc. Application/0001455/2022

Sub Matter : Misc. Application/0001456/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	SEBI Appeal	947/2022	Geeta Bharat Sanghvi Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001457/2022		
7	SEBI Appeal	948/2022	Chhaya Deepak Thakker Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001471/2022		
8	SEBI Appeal	949/2022	Chhaya Deepak Thakker Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001474/2022		
Sub Matter :		Misc. Application/0001475/2022		
	Misc. Application	1452/2022	Chandrika Dharmendra Sanghvi-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000944/2022)				
	Misc. Application	1453/2022	Chandrika Dharmendra Sanghvi-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000945/2022)				
	Misc. Application	1454/2022	Chandrika Dharmendra Sanghvi-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000945/2022)				
	Misc. Application	1455/2022	Geeta Bharat Sanghvi-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000946/2022)				
	Misc. Application	1456/2022	Geeta Bharat Sanghvi-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000946/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1457/2022	Geeta Bharat Sanghvi-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000947/2022)	R V Legal
	Misc. Application	1471/2022	Chhaya Deepak Thakker-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000948/2022)	R V Legal
	Misc. Application	1474/2022	Chhaya Deepak Thakker-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000949/2022)	R V Legal
	Misc. Application	1475/2022	Chhaya Deepak Thakker-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000949/2022)	R V Legal
<u>664-MAHEARING-COURTCODE-MAREVIEW-AT11.11AM</u>				
9	Misc. Application	1425/2022	Kesar Petroproducts Limited Vs. BSE LIMITED (Main Matter Number :SEBI Appeal/0000432/2022)	Aasavari Kadam, Adv.
<u>766-MAHEARING-COURTCODE-MARESTORATION-AT11.13A.M.</u>				
	SEBI Appeal	737/2022	ARUN KOCHAR Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000889/2022 Sub Matter(Disposed) : Misc. Application/0000890/2022 Sub Matter : Misc. Application/0001449/2022	SSK ADVOCATES AND SOLICITORS
	SEBI Appeal	738/2022	Rahul Kumar Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000907/2022 Sub Matter(Disposed) : Misc. Application/0000908/2022 Sub Matter : Misc. Application/0001448/2022	Gaurav Bhardwaj Advocate

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CIVIL CAUSE LIST OF DATE :25/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
10	Misc. Application RESTORATION OF APPEAL	1448/2022	Rahul Kumar Vs. SEBI	Gaurav Bhardwaj Advocate
(Main Matter Number :SEBI Appeal/0000738/2022)				
11	Misc. Application RESTORATION OF APPEAL	1449/2022	Arun Kochar Vs. SEBI	Gaurav Bhardwaj Advocate
(Main Matter Number :SEBI Appeal/0000737/2022)				

791-MAHEARING-COURTCODE-MARESTORATIONIRDAI-11.5AM

12	IRDA Appeal	11/2020 (/0000)	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. Ankur Kumar, Advocate Bhave and Co.
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000015/2020				
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000016/2020				
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000013/2022				
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000014/2022				
Sub Matter : IRDA-MISCAPPLICATION/0000017/2022				
	IRDA-MISCAPPLIC ATION	17/2022	ATS Share Brokers Ltd-RESTORATION Vs. IRDAI	Ankur Kumar Advocate
(Main Matter Number :IRDA Appeal/0000011/2020)				

782-DISPOSAL-CODE-UNFREEZEDEMAT-11.17A.M

13	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Akansha Jain, PCS
Sub Matter(Disposed) : Misc. Application/0000308/2022				
	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Akansha Jain, PCS
Sub Matter(Disposed) : Misc. Application/0000309/2022				

233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-11.35 A.M

14	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) : Misc. Application/0000499/2021				

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CIVIL CAUSE LIST OF DATE :25/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>990-DISPOSAL-COURTCODE-SCNILLIQUID-AT11.45AM</u>				
15	SEBI Appeal	554/2022	Globalworth Securities Limited Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001444/2022		
	Misc. Application	1444/2022	SEBI-DELAY IN REPLY Vs. Globalworth Securities Limited	ECONOMIC PRACTICE LAW
(Main Matter Number :SEBI Appeal/0000554/2022)				
<u>323PARTHEARD-CODE-REDEMPTION-AT12NOON</u>				
16	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
Sub Matter :		(Main Matter Number :SEBI Appeal/0000440/2021)		
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
Sub Matter :		(Main Matter Number :SEBI Appeal/0000441/2021)		
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000757/2021		
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000758/2021		
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter :		Misc. Application/0000986/2021		

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IN THE COURT OF/CORAM: HON'BLE JS. TARUNAGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :25/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000866/2021		
	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
(Main Matter Number :SEBI Appeal/0000524/2021)				
	SEBI Appeal	524/2021 (/0000)	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter :		Misc. Application/0000890/2021		
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

100PARTHEARD-CODE-REJECTEDCOMPLAINTS-AT 1.00PM

17	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI AND ORS.	Mr. Janak Dwarkadas, Senior Advocate The LawPoint R-1 RegstreetLawAdvisors R-2 to R-32
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
18	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				